

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मण्डल) : स्वतंत्रता सेनानियों को पेशान मंजूर करने के मामले में समान सिद्धांत अपनाए जाते हैं।

Steamer service between Bombay and Mandvi-Kutch

560. SHRI ANANT DAVE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether any proposal has been received from any private company or shipping corporation of India for starting steamer service between Bombay and Mandvi-Kutch; and

(b) if so, when the services likely to start?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM) :

(a) No, Sir.

(b) The question does not arise.

Schemes from Madhya Pradesh pending with rural electrification corporation

561. DR. VASANT KUMAR PANDIT: Will the Minister of ENERGY be pleased to state:

(a) whether several schemes forwarded from Madhya Pradesh to the Rural Electrification Corporation are still pending with Government; and

(b) if so, how many such schemes have been sanctioned or are proposed to be sanctioned for the current financial year in the District of Rajgarh, Guna and Videsha (M.P.)?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN) :
(a) 23 Rural electrification schemes of Madhya Pradesh State Electricity Board are pending with the Rural Electrification Corporation as on 31st October, 1977.

(b) The Corporation has, during the current financial year, already sanctioned one scheme each for electrification in Guna and Rajgarh districts.

No other scheme in any of these District is pending with the Corporation as on 31st October, 1977.

Report on Sarkaria Commission

562. DR. VASANT KUMAR PANDIT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) Whether Justice Sarkaria Commission (Tamil Nadu) has submitted its report to Government;

(b) if so, whether Government have scrutinised the findings of the Commission; and

(c) the action Government propose to take on the recommendations of the said Commission?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH) :
(a) to (c). The Sarkaria Commission of Inquiry submitted its first Report on 19-1-77 which relates to 9 items covered by seven allegations into which inquiry had been completed. A copy of the Report, along with a Memorandum of the action taken thereon, was laid on the Table of the House on the 1st April, 1977. No further report has been submitted by the Commission thereafter.

सिक्कम में उद्योगों की स्थापना के लिए सर्वेक्षण

563. श्री प्रोम प्रकाश त्वागी: क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सिक्कम के आर्थिक विकास के लिए वहां स्थापित किये जा सकने वाले बड़े, मध्यम और लघु उद्योगों का पता लगाने के लिए कोई सर्वेक्षण किया गया है;

(ख) यदि हां, तो ऐसे उद्योगों का ब्यौरा क्या है और उनकी स्थापना पर कितनी लागत आने का अनुमान है; और

(ग) वहां कौन से उद्योग निकट भविष्य में स्थापित किये जायेंगे?

उद्योग मंत्रालय में राज्य मंत्री (कुमारी आम्ना मयती) : (क) लघु उद्योग विकास संगठन उद्योग मंत्रालय ने सिक्कम में लघु उद्योगों का विकास करने की सम्भाव्यता का निर्धारण करने हेतु अक्टूबर, 1976 में एक सर्वेक्षण किया था।